

SPECIAL BENCH
COURT - I

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/51(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS ALTAMUR EXIM PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance (via video conferencing/physically)

For Petitioner, ROC West Bengal
Mr. Ajit Kumar Mishra, Advocate
Mr. Abhishek Dey, Advocate

ORDER

1. Ld. Counsel for the Petitioner present.
2. Registry is directed to issue notice to the respondent by speed post and email and place tracking information on record.
3. Post this matter on 20.06.2023.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)